

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-1281/ND/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

B. D. Construction Co.

.....Applicant

Vs.

Stride Autoparts Ltd.

.....Respondent

Order delivered on 07.12.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant

: Mr. Prateek Gupta, Adv.

For the Respondent

: Mr. Kunal Godhwani, Adv.

ORDER

Order reserved.

Mukesh

Sd/-
**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

